

station projects submitted by Uttar Pradesh Government are under the Central Government's consideration;

(b) if so; what action Government have taken so far in this regard; and

(c) whether the Government of Uttar Pradesh has been apprised of the position of the projects; if not, what are the reasons therefor?

**THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU):** (a) to (c) The Tehri project is presently under execution by the State Government. A proposal for taking up the same as a joint venture between the State and the Centre is under consideration. Pending this, a Joint Management Committee has been constituted and the Government of Uttar Pradesh is represented on the Committee.

The Srinagar hydel project has been cleared by the Central Electricity Authority, and the State Government has been informed that plans have to be prepared immediately for preservation of the environment so that these can be implemented alongwith the project. Government of India have decided to set up a gas based power station at Auriya in the Central Sector. UPSEB has been informed about this. In regard to the Kosi project also. UPSEB has been informed that the matter regarding availability of LSHS has been taken up with the Department of Petroleum.

**By-pass on national highway at Lucknow**

**862. SHRI KAPIL VERMA:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are considering a proposal for construction of a by-pass on the national highway at Lucknow; and

(b) if so, what action has so far been taken in this regard?

**THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI):**

(a) and (b) On receipt of a proposal costing Rs. 90 crores from the Government of Uttar Pradesh in the month of January 1985 for the construction of Lucknow by-pass, the State Government was asked to carry out and furnish traffic data and economic analysis; details of which are awaited.

**Erosion by river Brahmaputra at Dibrugarh**

**863. SHRI PRITHIBI MAJHI:** Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that due to erosion caused by river Brahmaputra at Dibrugarh hundreds of acres of cultivable land and houses are submerged every year causing extensive devastation in the area and thousands of people become homeless; and

(b) if so, what steps Government propose to take in this regard?

**THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKAR-ANNAND):** (a) No erosion is reported to be caused by the river Brahmaputra at Dibrugarh resulting in hundreds of acres of cultivable land and houses being submerged. However, some erosion is reported to have been observed upstream of the Dibrugarh town.

(b) The Government of Assam is preparing an anti-erosion scheme to arrest the banks erosion.

**Bridge on the river Brahmaputra at Dibrugarh**

**864. SHRI PRITHIBI MAJHI:** Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a new bridge at Dibrugarh on the river Brahmaputra is proposed to be constructed; and